

No. J-11017/6/2025-Judicial/ E.144938

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 16th January, 2026

ORDER

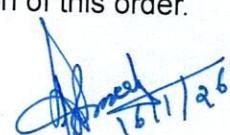
The President is pleased to accept the resignation of **Shri Ishan Soni**, Central Government Counsel before High Court of Madhya Pradesh (PB) at Jabalpur with effect from 10.01.2026.

2. Consequently, the name of **Shri Ishan Soni**, Advocate figuring at serial number '18' in the list of this Department's Order No.J-11017/6/2025-Judicial dated 13.03.2025, stands omitted.


(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary/AS/JS in the main secretariat of this Department.
3. Shri Sunil Jain, ASGI, High Court of Madhya Pradesh,
4. Shri Pushpendra Yadav, DSGI, High Court of Madhya Pradesh at Jabalpur,
5. DSGI(s), High Court of Madhya Pradesh Bench at Gwalior and Indore.
6. The Registrar, High Court (PB) and its Benches of Madhya Pradesh.
7. To be uploaded on www.legalaffairs.gov.in.
8. Sh. Ishan Soni, Advocate with request to return all the case files pertaining to Central Govt. Litigation to the designated litigation In-charge.
9. LIMBS Section for necessary action.
10. Hindi Section, Department of Legal Affairs, for translation of this order.
11. Office/spare copies.


(Ramesh Kairamkonda)
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